

**“टाचर्ड फार फेक कन्फेशन्स” शीर्षक
समाचार**

* 53. श्री सूर्यजय प्रसाद वर्मा :
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 22 मई, 1977 के “सन्डे हिन्दुस्तान टाइम्स” में “टाचर्ड फार फेक कन्फेशन्स” शीर्षक से प्रकाशित समाचार की ओर उनका ध्यान दिलाया गया है ; और

(ख) यदि हां, तो उन पुलिस और अन्य सरकारी अधिकारियों के काले कारनामों के बारे में जांच करने के लिये क्या कार्यवाही की जा रही है, जिनके नामों का उल्लेख भूमिगत सक्रिय कार्यकर्ताओं द्वारा संयुक्त राष्ट्र मानव अधिकार आयोग को भेजी गई रिपोर्ट में किया गया है ?

गृह मंत्री (चौधरी चरण सिंह) : (क)
जी हां, श्रीमान् ।

(ख) : सरकार ने अन्य बातों के साथ साथ आपातस्थिति के दौरान गिरफ्तार किये गये अथवा नजरबंद किये गये व्यक्तियों के साथ दुर्व्यवहार और अथवा उन पर किये गये अन्याय के विशिष्ट मामलों की जांच करने के लिये भारत के उच्चतम न्यायालय के सेवानिवृत्त मुख्य न्यायमूर्ति श्री जे० सी० शाह की अध्यक्षता में एक जांच आयोग गठित किया है । आयोग की रिपोर्ट प्राप्त होने पर दोगी पाये जाने वाले व्यक्तियों के विरुद्ध उचित कार्यवाही की जायेगी ।

Strikes by Port and Dock workers

*54. SHRIMATI MRINAL GORE:
DR. BAPU KALADATE:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a large number of port and dock workers were on strike recently;

(b) what were the grievances of the workers;

(c) what steps the port authorities took to settle the strike; and

(d) what was the total loss to Port Administration during the period of strike?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Excepting minor stoppages for short spells over certain local issues, there has been no strikes recently in any Port except Bombay and Cochin. The details of the strikes at the latter two Ports are mentioned below:-

(1) BOMBAY: Certain categories of Port workers started resorting to sudden stoppages of work in different sections for short spells since the beginning of April, 1977. Later, some essential categories of Port workers went on a strike from the midnight of 9/10th May to 21st May, 1977.

(2) COCHIN: Dock Workers at Cochin went on strike from the night of 4-5-1977 till the day shift of 6-5-1977 (inclusive).

(b) (1) BOMBAY: The workers demanded reversal of the changes decided in 1975-77 pertaining to manning scales, staggered weekly day of rest, overtime etc.

(2) COCHIN: The workers demanded withdrawal of suspension orders against 7 workers who were reported to have refused to carry out orders.

(c) (1) BOMBAY: Port Trust held direct negotiations and also referred the matter to the Regional Labour Commissioner (C) for conciliation under the Industrial Disputes Act.

(2) COCHIN: The strike was withdrawn after negotiations between the management and the workers leading to a settlements.

(d) It is not possible to evaluate the loss.